GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO. 4071 ANSWERED ON 28.03.2022

RELIEF PACKAGE FOR REVIVAL OF TOURISM IN HIMACHAL PRADESH

4071. SHRIMATI PRATIBHA SINGH:

Will the Minister of Tourism be pleased to state:

- (a) whether foreign and domestic tourism in India and specially in Himachal Pradesh has been on decline due to Covid-19 pandemic during the last two years;
- (b) if so, the steps taken to revive foreign and domestic tourism in the country and in the State of Himachal Pradesh;
- (c) whether the Government has drawn any plans to bring back foreign and domestic tourists after the slowdown in Corona Cases in the country and in Himachal Pradesh; and
- (d) the details of relief package announced and disbursed to the stressed hospitality sector in the country and specially in Himachal Pradesh?

 ANSWER

MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

- (a): Yes, Sir. Tourism in India including in Himachal Pradesh was severely affected due to Covid-19 pandemic during the last two years. However, further to the improvement in the Covid-19 situation in the country Domestic Tourism has already shown signs of recovery in many parts of the country.
- (b) to (d): The detail of various fiscal and non-fiscal relief measures announced by the Government of India, which are expected to assist the tourism industry in India, including in Himachal Pradesh are given at Annexure.

STATEMENT IN REPLY TO PARTS (b) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 4071 ANSWERED ON 28.03.2022 REGARDING RELIEF PACKAGE FOR REVIVAL OF TOURISM IN HIMACHAL PRADESH.

The following are the various fiscal relief measures announced by the Government, expected to benefit the Indian Tourism Industry:

- i. The Government announced Atmanirbhar Bharat Package vide which Rs.3.00 lakh crore collateral free automatic loan has been made available for MSMEs. The loan will have 4- year tenure and 12-month moratorium.
- ii. The Government waived off PF contribution for three months for organisations with less than 100 pax and 90% of their employees earn below Rs.15000.
- iii. Under Atmanirbhar Bharat package, PF contribution of both employer and employee has been reduced to 10% each from existing 12% each for all establishments covered by EPFO for three months
- iv. Deferment of TCS up to October 2020.
- v. Return filing deferred for three months with no penal interest for companies up to Rs.5.00 Crore, rest @ 9% penal interest.
- vi. The Central government also gave relief from various regulatory compliances under Income Tax Act, companies Act and GST Act for varying period in the wake of COVID-19 crisis to ensure business continuity and survival.
- vii. The RBI extended moratorium on term loans till 31st December 2020.
- viii. The Central Government has also given relief from various regulatory compliances under Income Tax Act, Companies Act and GST Act for varying periods in the wake of Covid-19 crisis to ensure business continuity and survival.
 - ix. The Government announced the Emergency Credit Line Guarantee Scheme (ECLGS) 3.0 on 31.3.2021 to support eligible Micro, Small and Medium Enterprises (MSMEs) and business enterprises in meeting their operational liabilities and restarting their business. The scope of the scheme was enlarged to cover business enterprises in Hospitality, Travel & Tourism and Leisure & Sporting sectors. The validity of ECLGS (ECLGS 1.0, ECLGS 2.0 & ECLGS 3.0) was extended up to 31.03.2022 or till guarantees for an amount of Rs. 4.5 lakh crore are issued, whichever is earlier. The last date of disbursement under the scheme has also been extended to 30.06.2022. The details of guarantees issued under the scheme are given below:

Emergency Credit Line Guarantee Scheme (ECLGS) Tourism and Hospitali			
Scheme wise data as on 31.01.2022			
Industry Nature	Support Under	No. of Guarantees Issued	Amount of Guarantees issued on account of loans sanctioned under the scheme (in Rs. crore)
Travel and Tourism	ECLGS 3.0	3,092	1,696.42
Hospitality	ECLGS 3.0	3,853	6,841.91
Hotels, Restaurants, Tourism	ECLGS 2.0	220	3,426.40
Tourism, Hotels & Restaurants	ECLGS 1.0	96,550	3,569.68
Total		1,03,715	15,534.41

- x. Ministry of Finance has given concurrence to release Service Exports from India Scheme (SEIS) scrips on 16.06.2021. Earlier, several Industry stakeholders had flagged appeals to the Government to release SEIS Scrips for 2019-20 and DGFT had put a detailed proposal for the allocation for SEIS for exports made during 2019-20. Taking all circumstances into account, the Department of Expenditure, Ministry of Finance has given concurrence to the proposal of Department of Commerce for continuation of SEIS for 2019-20 with a financial allocation of Rs.2061 crore subject to the condition that the amount will be provided through Expenditure Budget following the procedure of providing a New Minor Head.
- xi. On 28th June 2021, the Government announced a stimulus package to boost diverse sectors of economy affected by COVID-19 pandemic and provide impetus for growth and employment measures. The package comprises a total of 17 measures in three broad categories, which included 'Economic relief from Pandemic, with special focus on health and reviving travel and tourism sectors' and 'Impetus for Growth and employment'.
- xii. With a view to prepare for a post COVID-19 revival, the Ministry has formulated and issued detailed operational guidelines for Covid safety and hygiene for hotels, restaurants, B&Bs/Homestays and Tourism Service Providers on 08.06.2020 to facilitate smooth resumption of business.
- xiii. An initiative called SAATHI (System for Assessment, Awareness & Training for Hospitality Industry) has been developed for effective

implementation of Guidelines/SOPs issued with reference to COVID-19 and beyond for safe operations of Hotels, restaurants, B&Bs and other units.

- xiv. Validity of approval or certification of hotels and other accommodation units whose project approval/re-approval and classification/re-classification have expired/were likely to expire has been extended up to 31st March 2022.
- With an aim to incentivize stakeholders in the Tourism industry, the XV. **Guidelines for the scheme of Market Development Assistance (MDA)** for providing financial support to stakeholders for the promotion of Domestic Tourism have been modified to enhance the scope and reach of the scheme, so as to provide maximum benefits to the Additional promotional stakeholders. activities have incorporated including online promotions and the extent of financial assistance permissible has been enhanced. The Guidelines of the Marketing Development Assistance Programme under the Overseas Promotion and Publicity Scheme has been modified to enhance the scope and reach of the scheme, so as to provide maximum benefits to the stakeholders in the tourism industry.
- xvi. Free Tourist Visa to 5 Lakh: As per the announcement, once Visa issuance is restarted, the first 5 lakh Tourists Visas will be issued free of charge. The benefit of free of charge visa will be available only once per tourist during the issuance of the first 5 lakh tourist visas (free of charge visas). The scheme will be applicable till 31st March 2022 or till 5,00,000 visas are issued, whichever is earlier.
- xvii. Financial support under the "Loan Guarantee Scheme for Covid Affected Tourism Service Sector (LGSCATSS)". The scheme will cover Regional Level Tourist Guides recognised by the Ministry of Tourism and Tourist Guides recognised by the State Governments/ UT Administrations and Travel and Tourism Stakeholders (TTS) recognized by the Ministry of Tourism. TTS's will be eligible to get a loan uptoRs. 10 lakh each while tourist guides can avail loan upto Rs. 1 lakh each. There will be no processing charges, waiver of foreclosure / prepayment charges and no requirement of additional collateral. Scheme to be administered by the Ministry of Tourism through NCGTC.
